

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1510**

TO BE ANSWERED ON THE 25TH JULY, 2017/ SHRAVANA 3, 1939 (SAKA)

KILLING OF FARMERS

**1510. SHRI MD. BADARUDDOZA KHAN:
SHRIMATI V. SATHYA BAMA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of farmers killed by State police during the last one year and the current year, State-wise including Madhya Pradesh;

(b) the reasons behind the killings; and

(c) the total number of culprits involved in killing of farmers and the action taken against them, State-wise including Madhya Pradesh?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): The State/UT-wise cases registered under police firing and injuries & deaths of civilians, 'which may also include farmers, 'during 2015-2016 is at Annexure. National Crime Records Bureau does not maintain specific data on killing of farmers separately. 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens, which includes farmers rest primarily with the respective State Governments. The State Governments are competent to deal with incidents under the extant provisions of laws.

State/UT-wise number of occasions in which police firing occurred, number of cases registered, civilians killed and civilians injured in police firing during 2015-2016

SL	State/UT	2015			2016*		
		Cases Registered	Civilians Killed	Civilians Injured	Cases Registered	Civilians Killed	Civilians Injured
1	Andhra Pradesh	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	3	3	13
3	Assam	7	7	2	1	16	0
4	Bihar	2	3	1	0	0	0
5	Chhattisgarh	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	3	4	0	6	1	3
8	Haryana	7	2	3	11	22	107
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	7	1	0	359	16	248
11	Jharkhand	1	1	0	1	1	0
12	Karnataka	8	1	3	8	2	16
13	Kerala	0	0	0	0	0	0
14	Madhya Pradesh	4	0	10	1	8	0
15	Maharashtra	30	3	6	44	11	19
16	Manipur	3	4	9	0	0	0
17	Meghalaya	0	0	0	1	1	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	2	0	0	5	5	0
21	Punjab	0	0	0	2	2	0
22	Rajasthan	27	1	2	25	1	1
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	2	1	1	0	0	0
25	Telangana	8	3	0	0	0	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	29	9	2	19	3	1
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	3	0	0	2	0	2
	TOTAL STATE(S)	143	40	39	488	92	410
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	2	2	0	1	1	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
	TOTAL UT(S)	2	2	0	1	1	0
	TOTAL (ALL INDIA)	145	42	39	489	93	410

Source: Crime in India

*provisional
